

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 244 of 2012

Dated : 13th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**DPSC Ltd. Appellant(s)
Versus
West Bengal Electricity Regulatory Commission Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Ms. Shruti Verma
Mr. Atul Shankar Mathur**

**Counsel for the Respondent(s): Mr. Pratik Dhar
Mr. C.K. Rai for R-1**

ORDER

We have heard Mr. Buddy A. Ranganadhan, the learned counsel for the Appellant in rejoinder submissions. He is directed to file the comprehensive Written Submissions on or before 20.02.2014 after serving copy on the other side. Thereafter, the learned counsel for the Respondent is directed to file his comprehensive reply Written Submissions on or before 28.02.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **04.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**